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संयुक्त राष्ट्र राष्ट्र
ONE EARTH - ONE FAMILY - ONE FUTURE

OFFICE OF THE CHIEF SECRETARY
GOVERNMENT OF SIKKIM
GANGTOK

Date: 04.09.2023

Ref. No. 28/CS/SKM/2023

To

The Hon'ble Justice A.K. Goel,
Chairperson,
NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
Faridkot House, Copernicus Marg,
Near India Gate,
New Delhi – 110011.

Sub: Submission of the Six-Monthly Progress Report in compliance with order dated 03.11.2022 passed in O.A. No. 606/2018 in the matter of compliance of Municipal Solid Waste Management Rules, 2016 (State of Sikkim).

Hon'ble Sir,

Kindly find enclosed herewith the Six-Monthly Progress Report pertaining to the State of Sikkim in compliance with order dated 03.11.2023 in O.A. No. 606/2018 in the matter of compliance of Municipal Solid Waste Management Rules, 2016.

For favour of kind information and such directions as may be considered necessary, please.

Thanking you,



Yours sincerely,


(V.B. Pathak) IAS 4/9/2023.
Chief Secretary,
Government of Sikkim.

Encl. as above.

SIX MONTHLY VERIFIABLE PROGRESS REPORT WITH RESPECT TO SIKKIM IN O.A. NO. 606 OF 2018

As per the observations and directions of Hon'ble NGT, following actions were taken to reduce the gaps in solid waste management including the progress made so far are as follows:

I. Action Taken and Progress made in Solid Waste Management.

1. Chief Secretary, Government of Sikkim held series of deliberations with concerned Departments and stakeholders including Producer, Importer, Brand Owners (PIBOs) regarding reducing gaps in solid waste management in both rural and urban areas since 03.11.2023. Needful co-operation from bulk waste generators like defence establishments also have been sought.
2. Notification No. 133/CS/SKM/2022 dated 30/11/2022 was issued from the office of the Chief Secretary regarding duties of waste generator, proper segregation of waste into dry waste, wet waste and domestic hazardous waste respectively and disposal of only inerts in the landfill site. District Collectors of respective jurisdiction were also directed to monitor and review the compliance of solid waste management.
3. As per the direction, a Working cum Monitoring Committee headed by Additional Principal Chief Conservator of Forest and Environment Department was constituted vide office order no. 135/CS/SKM/2022 dated 09/12/2022 to oversee the compliance of Solid Waste Management and Sewage Management in the State.
4. Several field visits were made by the said committee to sanitary landfill site at Martam for taking up bio-remediation / bio-mining process as per the CPCB guidelines.
5. After following due process of advertisement with regard to request for proposal for detailed project report (DPR) and bio-mining and after scrutiny of various proposals the State Government has approved the following proposals for Martam landfill site:
 - a) Proposal for preparation of DPR for bio-mining by Consortium of Nangia and Company, a Limited Liability Partnership Company and JBB Technocrat, a Private Limited Company, Noida.
 - b) Proposal for bio-mining by Joint Venture of Greentech Environ Management Pvt. Ltd. and GNS Builders-Gangtok.
 - c) The bio-mining process shall start after the monsoon season.
6. To augment the solid waste processing facilities in the State, Material Recovery Facilities are being constructed in different locations of Urban Local Bodies.
7. Public hearing for solid waste processing facility at Rindang under Mangan was conducted on 4th August 2022 and the proposal has been forwarded to Expert Appraisal Committee, MoEF&CC for obtaining Environmental Clearance.

8. Urban Development Department (UDD) has prepared and submitted a project titled “Upgradation, Refurbishment and Augmentation of Solid Waste Management at Martam, Shipsu and Rindang Treatment Facilities, Sikkim” amounting to Rs. 80 crore only to NESIDS/NLCPR which has been given in principle approval during March 2023 and is being pursued for sanction.
9. Provision of Rs. 35.00 crore has been proposed for bio remediation of legacy waste in the action plan under SBM (Urban) 2.0.
10. For regular day to day solid waste management the Urban Development Department has started intensive IEC activities with effect from December 2022 on source segregation including miking, training to drivers and staff of garbage vehicles and door to door collection of dry waste /wet waste/ domestic hazardous waste separately. Public Notices were published for active participation of all types of waste generators duly citing duties of waste generators and segregation of waste into bio-degradable, non- biodegradable and domestic hazardous waste. Timings of waste collection during morning and evening have been made public and the waste collection schedule is being followed religiously. Awareness campaigns were organized for behavioral change including” Swachha Mashaal March” and “Safai Abhyan”. Self Help Groups are being involved in awareness campaigns.
11. Efforts were made to strengthen functioning of Urban Local Bodies by procuring walkie talkie sets for effective communication among safaikarmacharis and high pressure jet cleaning machines for cleaning streets and footpaths.
12. UDD corresponded with all six District Magistrates and all seven Urban Local Bodies for effective and responsible solid waste management in their respective jurisdiction and their respective roles and responsibilities to ensure proper waste management.
13. 50 TPD Composting plant at Martam which was damaged by landslide during 2021-2022 has been repaired and made functional.
14. Bio-methanation plant of capacity 5MT per day has been installed at Martam by Science and Technology Department during 2023 on a pilot project basis.
15. Responsible Sanitation Authority (RSA) has been constituted.
16. District Monitoring Committee has been constituted.
17. Waste audit of rural areas have also started by involving local NGOs like WWF. Plastic waste management units (PWMU) in rural areas being installed. Four (04nos.) blocks out of thirty two (32 nos.) have already installed PWMU and are currently functional. Similarly all the blocks have Resource Recovery Centres which are functional. More segregation sheds have been proposed in rural areas to manage the dry waste. In addition to household composting, 105 community compost pits have been constructed till date under convergence of SBMG, MGNREGA and FFC fund to manage bio-degradable waste in rural areas.

18. Rural Development Department has proposed a provision of Rs. 12.56 crore in annual action plan 2023-2024 under SBM (Grameen) for restoring gaps in solid waste management in rural areas.
19. Forest and Environment Department organized a state level one day workshop on “Solid waste management and its implication on Biodiversity Conservation” at Deorali, Gangtok on 11th July 2023 as part of Sikkim Paryavaran Parv (1st July to 14th July 2023) to discuss issues related to possible solutions of waste management in defence establishments. The stakeholders like Army and Paramilitary personnel, Urban Development Department, Rural Development Department, Association of hoteliers, tours and travels, home stays, SPCB-Sikkim, Gram Panchayats, Urban Local Bodies, Tourism Department, Forest and Environment Department, Community organization like Joint Forest Management Committees, Eco-Development Committees, Pokhri Sangrakshan Samitis (PSS) and NGOs like WWF, KCC, ECOSS, Centre for Environment Education participated in the said workshop.
20. The above enumerated progress with regard to solid waste management are also being updated in the Monthly Progress Report being submitted regularly to Central Monitoring Committee under Ministry of Jal Shakti in O.A. No. 673 Of 2018.

II. Action Taken and Progress made in Sewage Management.

1. Chief Secretary, Government of Sikkim held series of deliberations with Public Health and Engineering Departments as well as Rural Development Department regarding reducing gaps in liquid waste management in both rural and urban areas since 03.11.2023.
2. As per the direction, a Working cum Monitoring Committee headed by Additional Principal Chief Conservator of Forest and Environment Department was constituted vide office order no. 135/CS/SKM/2022 dated 09/12/2022 to oversee the compliance of Solid Waste Management and Sewage Management in the State.

Sewage Management in rural and peri-urban areas:

3. Most of the rural households manage grey water through kitchen garden or household soak pits. In addition 281nos. community level soak pits have been constructed so far under convergence of FFC with MGNREGA fund. Further, more community soak pits and leach pits shall be constructed on need basis.
4. For faecal sludge management in rural households twin pits in all new Individual Household Latrines (IHHL) are being mandatorily constructed. The

existing household septic tanks/soak pits are large in size to hold the sludge for long period of time however, for better management of faecal sludge soak pits are being constructed for all existing septic tanks and the single pits are being converted to twin pits. In single pit to twin pit retrofitting campaign that commenced from 2nd October 2022, 60% of physical progress has been achieved out of a target of 2172 nos.

5. Swachh Bharat Mission (Grameen), Rural Development Department (RDD) has also submitted a proposal of procurement of 33nos. of mobile septage treatment unit (MTU) vehicles for better faecal sludge treatment in rural and peri-urban areas of Sikkim. The Ministry of Jal Shakti (DDWS), Gol has given approval to this proposal of procurement of MTU under Swacch Bharat Kosh.
6. Swachh Bharat Mission (Grameen), Rural Development Department (RDD) in partnership with WASH Institute conducted one day workshop on “Faecal Sludge and Liquid Waste Management Strategy on 14th December 2022 at Deorali, Gangtok. The said workshop was attended by the officials from UDD, RDD, PHED, MUNICIPALITIES and SPCB.
7. RDD has submitted annual action plan 2023-2024 amounting to Rs. 26.40 crore under SBM (Grameen) for liquid waste management and grey water treatment.

Sewage Management in Urban Local Bodies:

8. Waste Water Management system is in place at Gangtok town since last few decades and the whole town has been divided into four sewer zones with each zone having sewer network and a sewage treatment plant (STP) viz.,
 Zone I – STPs at Adampool and Ranipool
 Zone II – STP at Syari
 Zone III – STP at Tathangchen (under construction)
 Zone IV- STP at Sichey.

Status of STPs in ZONE I:

For more effective treatment of sewage, treated water from the MBBR plant (8.00 MLD + 4.69 MLD) is being recirculated in The conventional sewage treatment plant of 5.00MLD at Adampool which was repaired and recommissioned during January 2023. This ensures further reduction in parameters like Bio-chemical Oxygen Demand and Chemical Oxygen Demand

which helps in meeting the prescribed standard of treated sewage. Online Continuous Effluent Monitoring System (OCEMS) has been installed and data synchronization is under progress.

STP at Ranipool is functional at present. However, the said plant was constructed about two decades back and hence it needs up-gradation and renovation. The necessary evaluation and estimation have been initiated.

Status of STP in ZONE II:

STP at Syari has been commissioned during 2020 and is functional. Sewer line connectivity from household is being done. OCEMS has been installed and data synchronization is under progress.

Status of STP in ZONE IV:

During January and February 2023 the STP at Sichey was renovated and is functional now. The construction of diversion line between Sichey STP and Adampool STP is under progress.

OCEMS has been installed and data synchronization is under progress.

9. Status of STPs in other Urban Local Bodies is as follows:

Status of STP at Singtam:

STP is functional. Sewer line connectivity from household is being done. OCEMS has been installed and data synchronization is under progress.

Status of STP at Rangpo and Melli:

STPs are functional. Sewer line connectivity from household is being done. The household owners are being encouraged through community and consumer awareness programme for connectivity to sewer network. Proposal for installation of OCEMS is under process.

STP at Geyzing, Chungthang and Mangan have been sanctioned and construction work of sewer network have been awarded in respect of Geyzing

and Mangan. Tendering process of sewer network is on in respect of STP at Chungthang.

10. The results of river water analysis conducted under NWMP at the downstream of existing STPs are in compliance of the primary water quality criteria for bathing water notified by MoEF&CC under EPA, 1986. The monthly analysis report under NWMP is being regularly uploaded in CPCB's EWQDES portal .
11. Public Health Engineering Department has prepared and submitted project proposal titled "Renovation and Rehabilitation of existing STPs at Adampool, Ranipool, Sichey, Singtam, Rangpo and Melli" amounting to Rs. 44.80 crores to NESIDS for sanction.
12. The above enumerated progress with regard to liquid waste management are also being updated in the Monthly Progress Report being submitted regularly to Central Monitoring Committee under Ministry of Jal Shakti in O.A. No. 673 Of 2018.